

(36)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1599/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Precept Advertising Ltd
V/s
Percept Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KARL TAMBOUY	ADV	} i/b Vani and Vishi
2.	SHAKEDA MADHAWAN	ADV	
3.	Harsh Moorejani	Adv	} i/b Jayakar & Partners for Corporate Debts.
4.	Apoorva Yadav	Adv	

ORDER

CP NO. 1599/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)